

September 25, 2006

To,

All Category I Authorised Dealer Banks

Madam / Sir,

Exim Bank's Line of Credit of USD 17 million
to the Government of Niger

The Export-Import Bank of India (Exim Bank) has concluded an agreement with the Government of Niger making available to the latter a Line of Credit (LOC) up to an aggregate sum of USD 17 Million (US Dollar Seventeen million only). The credit agreement has become effective on August 30, 2006. The credit is available for financing of export of goods and services from India which are eligible for export under the Foreign Trade Policy of Government of India.

2. The utilization period under the LOC will expire at the end of 48 months from scheduled completion date of contract in case of project exports and February 7, 2012 (72 months from the date of execution of the Credit Agreement) in case of supply contracts.

3. Shipments under the credit will have to be declared on GR / SDF Forms as per instructions issued from time to time.

4. No agency commission is payable under the above line of credit. However, if required, the exporter may use his own resources or utilize balances in his EEFC account for payment of commission in free foreign exchange. Authorised Dealer Category I (AD Category I) banks may allow such remittance after realisation of full payment of contract value subject to compliance of prevailing instructions on payment of agency commission.

5. AD Category I banks may bring the contents of this circular to the notice of their exporter constituents and advise them to obtain full details of the Line of Credit from Exim Bank's office at Centre One Building, Floor 21, World Trade Centre Complex, Cuffe Parade, Mumbai 400 005.

6. The directions contained in this circular has been issued under sections 10(4) and 11(1) of the Foreign Exchange Management Act (FEMA), 1999 (42 of 1999) and is without prejudice to permissions / approvals, if any, required under any other law.

Yours faithfully,

(M. Sebastian)
Chief General Manager